

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
Through Physical Hearing / VC Mode (Hybrid)

ITEM No.01
C.P. (IB)No.156/BB/2020

IN THE MATTER OF:

Punjab National Bank (International) Ltd. ... Petitioner
Vs.
M/s. Gokul Super Speciality Hospital Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 02.02.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional : Shri Harish Srivasta

ORDER

1. Heard the Ld. Counsel for the RP.
2. The learned Counsel for the RP submits that pursuant to the order 24.01.2024, he has filed a compliance memo enclosing revised Form-H vide diary no.635 dated 30.01.2024. The same is taken on record.
3. **Order Reserved.**

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Puja